

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3137**

TO BE ANSWERED ON MONDAY, MARCH 20, 2023

PROMOTION OF FOREIGN INVESTMENT

3137, SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken any special measures to attract Foreign Investment into the country;**
- (b) if so, the details thereof;**
- (c) whether the Government has also taken certain relief measures to raise institutional investment from more number of companies by way of increasing exports; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (FINANCE)
(SHRI PANKAJ CHAUDHARY)**

(a) to (d) To promote Foreign Direct Investment (FDI), the Government has put in place an investor friendly policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. Further, the policy on FDI is reviewed on an ongoing basis, to ensure that India remains an attractive and investor friendly destination. Changes are made in the policy after having consultations with stakeholders including apex industry chambers, associations, representatives of industries/groups and other organizations. In the recent past, reforms in the FDI Policy have been undertaken in sectors such as Defence, Insurance, Petroleum & Natural Gas and Telecom. Further, all proposals seeking Government approval under FDI route are now filed on National Single Window System (NSWS) Portal.

Investment outreach activities are also being carried out through Ministries, State Governments and Indian Missions abroad for enhancing international cooperation and promoting foreign investment in the country.
